

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HARRY'S INDIA PRIVATE LIMITED

1	Name of the corporate person	Harry's India Private Limited
2	Date of Incorporation of corporate person	1 st February, 2013
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number	U93000MH2013FTC240135
5	Address of the registered office and principle office (if any) of corporate person	10th Floor, Aston Building, Andheri West, Lokhandwala, Mumbai, Maharashtra - 400053, India
6	Liquidation commencement date of corporate person	22 nd September, 2021
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Balaji Shrirang Sagar Sr. No. 21/5, Opp. Creative Camio, Near PCMC- D Ward Aundh Ravet Road, Rahatani, Pune- 411027, India. Email Id: balajisagar381973@gmail.com Phone No. : +91- 9561071705 Regn. No. : IBBI/ IPA-001/ IP-P01555/2018-2019/12441
8	Last date of submissions of claim	22 nd October, 2021

Notice is hereby given that the Harry's India Private Limited has commenced voluntary liquidation on 22nd September, 2021.

The stakeholders of Harry's India Private Limited are hereby called upon to submit a proof of their claims, on or before 22nd October, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



 Sd/-

Balaji Shrirang Sagar
Liquidator

Regn. No. IBI/IPA-001/IP-P01555/2018-2019/12441

Date: 24/09/2021

Place: Mumbai